

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 03**  
**(IB)-1343(PB)/2019**

**IN THE MATTER OF:**

Prop. R S Infratech

..... Petitioners/Applicant

v.

Tulsiani Construction and Developers Pvt. Ltd.

..... Respondent

**Under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 03.06.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

None

For the Respondent

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**ORDER**

No one has put in appearance on behalf of the petitioner. In the interest of justice hearing is deferred to 13.06.2019.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

03.06.2019  
Ritu Sharma